

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 4114 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 10530 OF 2013
(Application for bail)

Sheo Narain @ Bardi & Anr. ... Petitioner(s)
VERSUS
State of Uttar Pradesh ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 11th November, 2013 when the Court was pleased to pass the following order:

**"Perused letter, dated 01.11.2013.
Four weeks' time is granted for filing counter
affidavit.
List thereafter."**

It is submitted that Mr. Gaurav Dhingra, Advocate for Respondent/State has on 20th November, 2013 filed Counter Affidavit. Copy of the same has been included in SLP paper books at page nos. 173 to 199 for kind perusal of the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 9th day of December, 2013.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Yash Pal Dhingra , Advocate
2. Mr. Gaurav Dhingra, Advocate
c-4/dk

ASSISTANT REGISTRAR

